

43

Court No. 1.

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD.

Registration (T.A.) No. 1071 of 1987

Narbdeswar Prasad Verma Applicant.

Versus

Union of India and others Respondents.

Hon'ble Justice A. Banerji, Chairman (J).
Hon'ble A. Johri, Member (A).

This is an application for withdrawal of the Transferred Application No.1071 of 1987. Originally it was filed as Writ Petition No. 3816 of 1982 in the High Court of Judicature at Allahabad, Lucknow Bench, Lucknow. The applicant has stated that the relief he had sought has already been received by him and as such he does not want to pursue the matter any more. He, therefore, wants the writ petition, which has been re-numbered as T.A. No. 1071 of 1987, be dismissed as withdrawn.

2. Sri G.P. Agarwal, appearing for the respondents, is present in Court.

3. This Transferred Application No.1071 of 1987 is accordingly dismissed as withdrawn.

अपनी जी
MEMBER (A).

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CHAIRMAN (J).

Dated: November 16, 1988.

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